

Defective Case Register from 2026-06-02 to 2026-06-02

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/16438/2026	BIDYADHAR MANSING	2026-06-02	1. Put up for further S.R. after properly page marked in Index and petition
2	D-ABLAPL/16281/2026	SANTOSH KUMAR MAHANTY	2026-06-02	signature of petn.no.2 not tally with C.T.
3	D-WP(C)/25277/2026	PRASANTA KUMAR SATAPATHY	2026-06-02	2nd IA not mentioned in Book mark.Paragraph no. not mentioned in Declaration of both IA.
4	D-BLAPL/16407/2026	MANORANJAN PADHY	2026-06-02	Pending Lower Court case nomenclature mentioned in petition not tally with Rejection order
5	D-BLAPL/16406/2026	MANORANJAN DAS	2026-06-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Pending Lower Court case nomenclature mentioned in petition not tally with Rejection order
6	D-WP(C)/23998/2026	SAKTIDHAR DAS	2026-06-02	Address of op-16 not furnished
7	D-CONTC/17944/2026	ADV.	2026-06-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED THIS CONTC PETITION IS A PREMATURE ONE
8	D-ABLAPL/16428/2026	BIJAYANANDA SAMANTARAY	2026-06-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
9	D-ABLAPL/16237/2026	GOPINATH MISHRA	2026-06-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of Informant-cum-victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R
10	D-WP(C)/24839/2026	SHASHI BHUSAN JENA	2026-06-02	Address of op-5 not correct.
11	D-BLAPL/16420/2026	KASHINATH PATTANAİK	2026-06-02	1. Nomenclature of Lower court not correctly furnished in cause title. 2. Annx-2 not exhibited body of the petition
12	D-WP(C)/24946/2026	SUSHANTA KUMAR JOSHI	2026-06-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.2/- not paid.
13	D-ABLAPL/16454/2026	SURYAKANTA DASH	2026-06-02	1. Page nos.7 9 and 10 not neat and legible
14	D-ABLAPL/16214/2026	PRASANTA KUMAR ROUTRAY	2026-06-02	n top of the Affidavit page, petitioner name not properly mentioned.
15	D-WP(C)/23921/2026	SURYA NARAYAN SATPATHY	2026-06-02	D.C.fee of Rs.6/-to be paid in cause title.
16	D-WP(C)/25258/2026	DR. SUSANT KUMAR KANUNGO	2026-06-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-BLAPL/16236/2026	DIBYA JYOTI SAHOO	2026-06-02	Case pending before the Lower Court not properly mentioned in Synopsis and Prayer of the petition.
18	D-CRLMC/15929/2026	AMIT PRASAD BOSE	2026-06-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. No. of F.I.R. under Annexure-1 does not tally with Synopsis and petition. 2. Page no. 21 marked a twice in the record.3. Signature of the deponent in affidavit and V.nama does not tally with cause title
19	D-BLAPL/16235/2026	DIBYA JYOTI SAHOO	2026-06-02	Name of the petitioner mentioned in Application not tally with Rejection order as well as signature put in V.nama
20	D-WP(C)/24531/2026	SEVATI SOREN	2026-06-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-BLAPL/16334/2026	BHABANI SHANKAR DASPARIDA	2026-06-02	i) Page no. 17 not legible.
22	D-BLAPL/16318/2026	SARBESWAR SAHOO	2026-06-02	1. As per FIRs detail, nomenclature of the case in ref. certificate not furnished.
23	D-BLAPL/16351/2026	JANMEJAYA KATIKIA	2026-06-02	i) Age of the petitioner not tally with Rejection order
24	D-CRLA/15864/2026	USHARANI PATI	2026-06-02	1.Provision of Law not correct. 2. Code not correct 3. Petition not appeal format, being aggrieved,grounds not furnished.4. As per rej. order name and address of victim /Informant

				reflected in the annex. be kept in cover.5.Status of the petitioner not furnished
25	D-WP(C)/23573/2026	KISHORE KUMAR MISHRA	2026-06-02	After page -25 Vnama wrongly inserted.
26	D-ABLAPL/16452/2026	SURYAKANTA DASH	2026-06-02	1. Page nos. 7 to 10 not legible.
27	D-WP(C)/22914/2026	LALIT MOHAN MANGARAJ	2026-06-02	Address of op-2 not furnished
28	D-WP(C)/25383/2026	GAJENDRANATH ROUT	2026-06-02	Name of petitioner no. 14 not correct in CT
29	D-ABLAPL/16215/2026	SANTOSH KUMAR MAHANTY	2026-06-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-ABLAPL/16448/2026	BRAHMANANDA TRIPATHY	2026-06-02	1. Mobile number of the Informant/Victim to be redacted in page no.12.
31	D-BLAPL/16311/2026	BIJAYA KUMAR SAHOO	2026-06-02	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
32	D-BLAPL/16319/2026	ASIT KUMAR JENA	2026-06-02	Name of the informant with address and mobile no reflected in the FIR be kept in cover.
33	D-CRLMC/15853/2026	AMIT PRASAD BOSE	2026-06-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation and relation of the deponent in affidavit not furnished.2. As per impugned order under Annexure-1 name of the Lower court does not tally with Synopsis and petition
34	D-CONTC/24274/2026	PRABHU PRASAD MOHANTY	2026-06-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-BLAPL/16342/2026	BHABANI SHANKAR DASPARIDA	2026-06-02	i) Page no. 10 to 12 not neat and Legible
36	D-BLAPL/16397/2026	BISWARANJAN DALAI	2026-06-02	.Petition not correctly addressed to Honorable Court
37	D-WP(C)/24395/2026	JANAKI KANTA MAHAPATRA	2026-06-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Department of op-2 and3 not mentioned.
38	D-BLAPL/16398/2026	SAUBHAGYA KETAN NAYAK	2026-06-02	G.R. case No. mentioned in petition not tally with Rejection order.
39	D-BLAPL/16315/2026	MANOJ KUMAR NAYAK	2026-06-02	Put up for S.R. after filing ofc.copy/free copy of rej. order of learned court.
40	D-CRLMC/16423/2026	APARESH BHOI	2026-06-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
41	D-ABLAPL/16279/2026	MANAS KUMAR CHAND	2026-06-02	page.no.6 partially legible.
42	D-ABLAPL/16395/2026	NARENDRA KUMAR LENKA	2026-06-02	1.prayer of the petition not attested by the Advocate.
43	D-WP(C)/24908/2026	DEBA PRASAD MISHRA	2026-06-02	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Identified not signed.
44	D-ABLAPL/16284/2026	KRUSHNA CHANDRA RATHA	2026-06-02	As per affidavit, name of father not properly mentioned in the C.T
45	D-BLAPL/16425/2026	ACHYUTANANDA PATTANAIAK	2026-06-02	14-NOT PROPERLY INDEXED.
46	D-BLAPL/16240/2026	SAMVIT MOHANTY	2026-06-02	Pending Lower Court case No. mentioned in Petition not tally with the Rejection order
47	D-BLAPL/16199/2026	JAJATI KESHARI KHUNTIA	2026-06-02	1. Mobile number of the Informant/Victim to be redacted in Page no.12.2. As per rejection order under Annexure-2 name of the Lower court not furnished in the cause title
48	D-CRLMP/6343/2026	BYOMAKESH TRIPATHY	2026-06-02	NAME OF THE VICTIM and HER RELATIVES BE REDACTED FROM AFFIDAVIT. ANNEXURES and V.NAMA BE KEPT IN SEALED COVER
49	D-ABLAPL/16421/2026	ANANGA KUMAR OTTA	2026-06-02	.Petition not correctly addressed to Honorable Court
50	D-BLAPL/16433/2026	PRADEEP KUMAR DAS	2026-06-02	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Date of order not correctly furnished in para no.5. 3. PS case number not correctly furnished in Prayer of the petition, Para no.1 and Synopsis. 4. FIR story in short is dated not correctly furnished in para no.2.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 02-06-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. ☐
-------------------	--------------------------	------------------------	---	--